

ITEM NO.1709

COURT NO.8

SECTION II-C

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 1286-1288/2019

THE STATE (NCT OF DELHI)

Appellant(s)

VERSUS

RAMESH @ PINDARI

Respondent(s)

Date : 07-11-2022 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SUDHANSHU DHULIA
[IN CHAMBER]

For Appellant(s) Mr. Rajeev Ranjan, Adv.
Mr. Gurmeet Singh Makker, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service is complete according to office report.

List the matter before the Court in the week commencing 21st
November, 2022.

(PRADEEP KUMAR)
SENIOR PERSONAL ASSISTANT

(MALEKAR NAGARAJ)
COURT MASTER(NSH)